

FIR No. 30/06
PS ACB
State Vs. S. K. Sachan

04.09.2020

The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.

Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : IO Inspector Kailash Chand.
- : None for the applicant S. K. Sachan. However, it is informed by the Reader of the Court that the Counsel for the applicant Ms Priya Gaur has sent an e-mail today on the e-mail id of the Court requesting that the IO be directed to expedite the filing of final report.

IO Inspector Kailash Chand submits that in the present matter the Sanction from the department of accused persons is pending and various reminders have been sent.

Let the IO take appropriate steps from the department and get it expedited and expedite the filing of final report.

Put up this miscellaneous application on 29.10.2020.

A copy of this order be supplied to the Ld. Prosecutor; applicant; counsel for applicant and; the IO, through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH
 'Date: 2020.09.04 12:39:02 +05'30



(Dig Vinay Singh)
 Special Judge (PC Act) ACB-02
 Rouse Avenue Courts, New Delhi
 04.09.2020 (r)

CC No. 135/2019
 FIR No. 1523/2014
 PS Tilak Nagar
 State Vs. Satish Kumar & Anr.

04.09.2020

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Present **(through Video conference)**:

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : None for the two accused persons.
- : IO ACP Anil Samota from Economic Offences Wing of Delhi Police.

IO submits that in the present matter charge sheet is already filed and he shall be filing supplementary charge sheet in some days from now with two spare copies for the two accused persons duly page numbered.

Let the IO file supplementary charge sheet with spare copies for the accused persons duly page numbered. **Put up this matter on 26.10.2020.**

A copy of this order be supplied to the Ld. Prosecutor; both the accused persons; Ld. Counsels for both the accused persons; as well as to the IO, through e-mail/WhatsApp.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

Digitally signed by DIG VINAY SINGH

'Date: 2020.09.04 12:38:17 +05'30



(Dig Vinay Singh)
 Special Judge (PC Act) ACB-02
 Rouse Avenue Courts, New Delhi
 04.09.2020

(r)

FIR No. 30/06
PS ACB
State Vs. S. K. Sachan

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- : IO Inspector Kailash Chand.
- : None for the applicant S. K. Sachan. However, it is informed by the Reader of the Court that the Counsel for the applicant Ms Priya Gaur has sent an e-mail today on the e-mail id of the Court requesting that the IO be directed to expedite the filing of final report.

IO Inspector Kailash Chand submits that in the present matter the Sanction from the department of accused persons is pending and various reminders have been sent.

Let the IO take appropriate steps from the department and get it expedited and expedite the filing of final report.

Put up this miscellaneous application on 29.10.2020.

A copy of this order be supplied to the Ld. Prosecutor; applicant; counsel for applicant and; the IO, through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

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 'Date: 2020.09.04 12:39:02 +05'30



(Dig Vinay Singh)
 Special Judge (PC Act) ACB-02
 Rouse Avenue Courts, New Delhi
 04.09.2020 (r)